



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.61/226/2020

This the 19th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd Jamshed, Member (A)**

1. Sopia Anand, Age 30 years, D/o Ashok Anand, R/o Village Ajote, Tehsil Haveli District Poonch.
2. Priyanka, Age 31 years, D/o Ravi Kant Sharma, R/o H. No. 45, Nitco Lane, Talab Tillo, Jammu.
3. Mohinder Kumar, Age 30 Years, S/o Negi Ram, R/o Bhullari, Block Duggan, Tehsil Bani, District Kathua.

...Applicants

(By Advocate : Mr. Sumit Nayyar)

Versus

1. State of Jammu & Kashmir, Through Commissioner/Secretary, Health & Medical Education Department, Civil Secretariat, Jammu.
2. Principal, Government Medical College, Kathua.
3. Principal, Government Medical College, Jammu.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)

ORDER (ORAL)



Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicants submits that he does not want to press the present TA.

2. In view of the submission made by learned counsel for the applicants the present TA is dismissed as withdrawn.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

(Mohd Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Piyush